## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:3359
ANSWERED ON:13.12.2012
RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA
Paswan Shri Kamlesh

## Will the Minister of POWER be pleased to state:

- (a) whether the Government had launched Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the year 2005 for electrification of un-electrified rural villages;
- (b) if so, the details thereof;
- (c) the details of the works carried out in Uttar Pradesh under RGGVY;
- (d) whether the work of electrification and construction of sub-stations under RGGVY are lying incomplete; and
- (e) if so, the details thereof and the reasons therefor along with the steps taken/proposed to be taken thereon?

## **Answer**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER( SHRI JYOTIRADITYA M. SCINDIA )

- (a) & (b): The Government of India launched `Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) Programme for creation of Rural Electricity Infrastructure & Household Electrification, in April 2005 for providing access to electricity to rural households. Under RGGVY, 648 projects have been sanctioned covering electrification of 1,12,795 un/de-electrified villages in the country. As on 30.11.2012, the electrification works in 1,06,116 un/de- electrified villages have been completed under RGGVY.
- (c) : Under RGGVY, 64 projects in 65 districts of Uttar Pradesh were sanctioned under 10th Plan covering electrification of 28,194 un/de-electrified villages, intensive electrification of 2,989 partially electrified villages and release of free electricity connections to 9,63,778 Below Poverty Line (BPL) households. The electrification works with the above scope in these 64 projects have been completed under the scheme.

In addition to the above, 22 supplementary projects of Uttar Pradesh covering electrification of 245 un/de-electrified villages, intensive electrification of 19,991 partially electrified villages and release of free electricity connections to 9,43,641 BPL households with a project cost of Rs. 3453.35 crore, have been sanctioned during 2011-12 under Phase-II of RGGVY.

(d) & (e): Under RGGVY, 398 sub-stations were sanctioned during 10th Plan in the country out of which 369 sub-stations have been commissioned as on 30.11.2012. The status of Sub-stations under 10th Plan, State-wise is at Annex-I. Under 11th Plan, 276 sub-stations were sanctioned in the country out of which 118 sub-stations have been commissioned as on 30.11.2012. The status of Sub-stations under 11th Plan, State-wise is at Annex-II. The main reasons for non-commissioning of remaining 187 Sub-stations are delay in handing over of land, forest clearance, Right of Way problem, lack of upstream network and relocation of Sub-station site.